

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6498
ANSWERED ON:09.05.2005
STOCKING NORMS FOR DROUGHT PRONE AREAS
Ajnala Dr. Rattan Singh;Reddy Shri Mekapati Rajamohan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the norms fixed for minimum stocking of foodgrains in the godowns of Food Corporation of India (FCI) in the drought-prone States;
- (b) whether the Government proposes to increase the storage capacity in drought-prone States; and
- (c) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a): The Government of India has fixed a norm of two months` stocking of foodgrains for all States to meet their requirement of foodgrains.
- (b): In view of the adequate storage capacity in all the drought prone States, there is no proposal to create additional capacity by the Government of India.
- (c): Does not arise.